

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/05/KOB/2023
SECTION	95(1) IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S ANIL P RAJ.
PETITIONERS ADVOCATE/ PROFESSIONAL	VINOD P V, REETHA D, ANCHALA C.
RESPONDENTS ADVOCATE/ PROFESSIONAL	S EASWARAN, V K PEER MOHAMED KHAN, GIRISH KUMAR V C, ASNA M B.

Office
Notes

14 Sept 2023

O R D E R

IA(IBC)/135/KOB/2023 in CP(IBC)/05/KOB/2023

Learned counsel, Mr. Akhil Suresh appears on behalf of Resolution Professional. This is an IA bearing IA(IBC)/135/KOB/2023 filed the Resolution Professional to place on record the report filed under Section 99 of IBC, 2016. Report is discussed and taken on record.

With the aforesaid observations, IA(IBC)/135/KOB/2023 is **allowed and disposed of.**

CP(IBC)/05/KOB/2023

At the request of the parties, matter adjourned to **05/12/2023**.

SD / -
SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

SD / -
JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)